

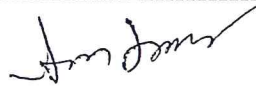

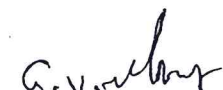
(1)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/138/2016  
NAME OF THE PETITIONER(S) : V. Saraswathi & 7 others  
NAME OF THE RESPONDENT(S) : M/s Meadow Rural Enterprises Private Limited & 20 others  
UNDER SECTION : 397/398, 235, 237, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	A. M. Sridharan	Counsel for Respondent 1	
2.	S. P. murali Krishna	Counsel for Respondent 2 to 5 and 7 to 15 and 17 to 21	
3.	K. RAMASAMY G. V. MOHAN KUMAR	Counsel for Petitioner	

ORDER

Counsel for petitioner present. Counsel for R2 to R5, R7 to R15 and R17 to R21 present. He also represented counsel for R1. Counsel for petitioner prayed time for filing reply to the additional documents filed by the respondents. Time extended at request. Put up on 18.09.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)

ghk